

In the first year, 6 villages were taken up. Now that programme has gone ahead, the administration is taking up another 7 villages this year.

**Shri Bhagwat Jha Azad:** Is any model housing scheme prepared under this project? If so, what is the minimum amount that has been prescribed, and whether it falls in the low income or middle income or any other income group?

**Shri Jaganatha Rao:** This scheme differs from the low income and middle income housing schemes. The maximum loan that can be given under this scheme is Rs. 2,000. This scheme is mainly based on the principle of aided self-help.

**Shri Sonavane:** I want to know what the nature of the scheme will be, what persons would be benefited and the details of the scheme.

**Shri Jaganatha Rao:** The scheme is intended only to help the villagers in either constructing new houses or remodelling their existing houses.

**Dr. K. L. Rao:** May I know whether the water supply arrangements for this village housing scheme have also been looked into?

**Shri Jaganatha Rao:** Yes, Sir. That is one of the essential features of this scheme.

**Shri Lahri Singh:** What is the rate of interest charged from the persons applying for this loan?

**Shri Jaganatha Rao:** About five per cent.

**Tibetan Refugees**

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\*1540. { **Shri Hari Vishnu Kamath:**  
**Shri Krishna Deo Tripathi:**

Will the **Prime Minister** be pleased to state:

(a) the total number of Tibetan refugees in India at present;

(b) the efforts and arrangements made by Government for providing them relief, employment and educational facilities; and

(c) the contribution, financial and otherwise made by the Dalai Lama himself towards the rehabilitation of these refugees?

**The Deputy Minister in the Ministry of External Affairs (Shri Dinesh Singh):** (a) Approximately 32,300.

(b) Government of India are providing food, clothing, accommodation and other necessities to all Tibetan refugees. About 8,000 persons have been or are in the process of being permanently rehabilitated on land. Majority of the remaining able bodied workers are employed on road works. Residential and Day Schools have been opened for the children according to requirements.

(c) The Dalai Lama has made some contribution towards some of the welfare activities for Tibetan Refugees.

**Shri Hari Vishnu Kamath:** How many refugee camps are there all over the country, and could we know the names of the places where they are situated?

**The Prime Minister and Minister of External Affairs and Minister of Atomic Energy (Shri Jawaharlal Nehru):** I could not give all the names of the camps, but the permanent rehabilitations are in Mysore—a camp of about 3,000 now but it is expected to have more. That is a regular colony of Tibetan refugees established there. It is proposed to have some more colonies, perhaps one in Orissa, perhaps one in Uttar Pradesh. We have to be careful about the climate of the place because a very hot climate will not suit the Tibetans. Then in NEFA there is a camp. The Dalai Lama himself lives in Dalhousie, and a fairly large number of Tibetan children have gathered round him, that is, the

parents leave them there feeling rather assured that the Dalai Lama would look after them. The burden is rather heavy. It is now proposed to have a children's village somewhat after the fashion of the Swiss children's village which they had after the War, Pestalozzi I think. That is being thought of. And then there are a number of people in Ladakh, and there are people working, young Tibetans working on roads in various places.

**Shri Hari Vishnu Kamath:** Have any reports reached Government that in the past some Chinese spies or agents have infiltrated along with the Tibetan refugees into India, and if so, has there been any screening on the part of Government before refugees are admitted into India?

**Shri Jawaharlal Nehru:** There is some attempted screening. I am not sure it is always wholly successful, but there has been screening and some people have been separated from others.

**Shri Hari Vishnu Kamath:** On grounds stated by me?

**Shri Jawaharlal Nehru:** Yes.

**Shri Indrajit Gupta:** Is it the intention of the Government that these rehabilitation measures should be carried out in such a way that these refugees are to gradually become Indian citizens?

**Shri Jawaharlal Nehru:** There is no attempt to make them Indian citizens. They may, of course, if they fulfil the qualifications, become Indian citizens, but the main object is to treat them as Tibetans with Tibetan language, Tibetan culture, Tibetan religion etc. In addition, of course, they learn Hindi, and sometimes, maybe, a little English.

**Dr. M. S. Aney:** Are they required to live in specified colonies, or are they permitted to go anywhere they like?

**Shri Jawaharlal Nehru:** I do not quite know. In a sense it is open to them to go anywhere they like, but it is very difficult for them to do so because of the difficulty of language and other things. They just can't do it.

**Shri Hem Barua:** May I know whether the attention of the Government has been drawn to the fact of China launching a systematic campaign through cinema slides, lectures, radio broadcasts.....

**Mr. Speaker:** He ought to come to the question.

**Shri Hem Barua:**...depicting the so-called horrid conditions of life and the hard work to which the Tibetan refugees in this country are supposed to be subjected to and.....

**Mr. Speaker:** He should come straight to the question.

**Shri Hem Barua:** Yes, Sir: if so whether the Government have launched a counter-campaign to nail this Chinese lie to the coffin?

**Shri Jawaharlal Nehru:** I am sorry it is difficult to grasp the hon. Member's questions; the preamble is too long. We have started no such campaign here.

**Shri Hem Barua:** My question was whether Government was aware of it.

**Mr. Speaker:** No counter-campaign has been launched; answer has been given.

**Shri Bade:** Is there any autonomous society by which education is given to the Tibetan students and of which the President is the Education Minister and if so, what is the amount spent by the society for the Tibetan students?

**Shri Jawaharlal Nehru:** What society?

**Shri Bade:** It is a non-Government institution. It is said here that an autonomous society registered under

the Societies Registration Act has been formed to arrange for the provision of educational facilities for the children of displaced Tibetans. I am asking: what is the amount spent and what is the grant to the society?

**Shri Jawaharlal Nehru:** I know only of one society: Tibetan Refugees Aid Society, of which, I think, Acharya Kripalani is the Chairman; I do not know of any other.

**Shri Bade:** It is written here that Education Minister is the Chairman of the Society. Dalai Lama is a member.

**Mr. Speaker:** Is any aid given to it.

**Shri Jawaharlal Nehru:** In regard to students we have been particularly anxious to provide schools for the children and the Educational Minister is always consulted; in fact he decides a great deal about it. I do not know if some special or sub-committee is there and whether he is a member of that committee for this purpose.

But the Tibetan Refugees Aid Society has nothing to do with Government except that it is in touch with Government.

**श्री भक्त दर्शन :** श्रीमन् मैं यह जानना चाहता हूँ कि इतने प्रयत्नों के बावजूद भी ऐसे कितने तिब्बती शरणार्थी हैं जो ट्रांजिट कैम्पों में पड़े हुए हैं और देर से देर कब तक उनके पूरी तरह से बसाए जाने की उम्मीद की जाती है ?

**श्री जवाहरलाल नेहरू :** मेरी समझ में नहीं आया । मैं ने अभी नम्बर दिया था कि शायद ३२ हजार हैं वह कुल, और वह रहेंगे । उनको मदद करने की कोई तारीख़ मुकर्रर नहीं की गयी है । जब तक उनको जरूरत होगी उनको मदद दी जाएगी ।

**श्री भक्त दर्शन :** मेरा मतलब यह था कि जिनको स्थायी रूप से बसाया जा चका है

उनके अलावा कुछ ऐसे हैं जो अभी भी ट्रांजिट कैम्पों में पड़े हुए हैं । उनकी हालत खराब है । मैं उन के बारे में जानना चाहता था ।

**श्री जवाहरलाल नेहरू :** मैं नहीं जानता कि कितने कैम्पों में पड़े हैं । सिवाय उनके जो नए आए हों और ट्रांजिट कॅम्प में हों, इन कैम्प वालों को भी कुछ काम वगैरह दिया जाता है ।

**Shri Nath Pai:** Is any aid being received from any country abroad for the rehabilitation of these refugees and, if so, the name of the countries and the amount of aid? Secondly, is it the policy of Government to allow Tibetan children to be adopted by foreign parents?

**Shri Jawaharlal Nehru:** I cannot give the exact figures of the sum of aid received by the Government. The Government of New Zealand is aiding and the Government of Australia also gave some amount. Switzerland sent something as also, I believe, the United Kingdom Government. From the United States, I believe they have helped the unofficial committee and to some extent medicines and other things have been sent.

**Shri Nath Pai:** Is Government encouraging the adoption of Tibetan children by foreign parents and, if so, how many such children have gone so far?

**Shri Jawaharlal Nehru:** We have not encouraged any such adoption. About twenty or so children were taken away with some of their parents to Switzerland by some organisation in Switzerland. Perhaps they are in the children's village there. I have not heard anything about adoption.

**Mr. Speaker:** Next question.

**Shri Hari Vishnu Kamath:** What about allowing one more supplementary to the main questioner?

**Mr. Speaker:** I have already allowed two.

**Shri Hari Vishnu Kamath:** You normally allow three.

### Prices of Drugs under Patent System

\*1541. **Shri M. K. Kumaran:** Will the Minister of Commerce and Industry be pleased to state:

(a) whether the attention of Government has been drawn to an article by Major General Sokhey published in the Annual Number (February 1962) of the Economic Weekly dealing with the exorbitant prices of drugs in India under the patent system; and

(b) if so, the reactions of Government to the suggestions made in the article to improve the position?

**The Minister of Industry in the Ministry of Commerce and Industry (Shri Kanungo):** (a) and (b). A statement is laid on the Table of the House.

#### STATEMENT

(a) Yes, Sir.

(b) The Government of India have under active consideration the revision of the present law relating to patents and I expect that a comprehensive bill on the subject will be brought before this House shortly. This bill will among other things take note of the points brought out in Major General Sokhey's article.

**Shri M. K. Kumaran:** It is now two years since the one-man committee of Justice Rajagopala Ayyangar and the panel of scientists for the Planning Commission recommended that the patent law should be revised since it is detrimental to the national economy. May I know why the Government is so slow in bringing about legislation in this matter?

**Shri Kanungo:** The Bill will be introduced in this House and then the hon. Member will judge what a complicated piece of legislation it is.

**Shri M. K. Kumaran:** Major-General Sokhey, in his article, has referred to the agreement made by the Government of India with Merck. May I know whether that agreement wherein royalty is given to the Merck will be in force even after the establishment of the Rishikesh plant?

**Shri Kanungo:** It is an agreement and it will continue to be an agreement till it is cancelled.

**Shri Hem Barua:** May I know whether it is a fact that foreign patents are going to release to us or free us of all the royalties that we have to pay and, if not, how do the Government propose to lower the exorbitant price of drugs in the face of that?

**Shri Kanungo:** I would request the hon. Member to have patience till the Bill is introduced.

**Shri Thirumala Rao:** Has the attention of the Ministry of Commerce and Industry been drawn to the recommendation made by the Health Survey Committee in this behalf that the foreign collaborators are putting up very high prices for the drugs manufactured in India?

**Shri Kanungo:** There is no price collaboration. Foreign collaboration is not the reason for high prices.

#### Export of Manganese Ore

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\*1542. { **Shri Maheswar Naik:**  
**Shri D. C. Sharma:**  
**Shri P. C. Borooah:**

Will the Minister of Commerce and Industry be pleased to state:

(a) whether a tripartite agreement has been entered into between India, U.K. and U.S.A. for export of manganese ore in exchange of terylene fabrics; and

(b) if so, the details thereof?

**The Minister of International Trade in the Ministry of Commerce and Industry (Shri Manubhai Shah):** (a) and (b). The State Trading Corpora-